

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.154/2000

Wednesday this the 6th day of February, 2002.

CORAM

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. K.V.SACHIDANANDAN, JUDICIAL MEMBER

1. I.S.R.O. Staff Association
Reg.No.227/71, T.C.25/1512
Housing Board Jn., S.S.Kovil Road
Thiruvananthapuram-1 represented by
its President C.P.Raveendran.

2. P.K.Aravindakshan Unnithan
S.C.No.20276, T/Man:G,
EMD/EAC, V.S.S.C.
Thiruvananthapuram-22.

Applicants

[By Advocate Mr.K.P.Satheesan]

Versus

1. Union of India represented by the Secretary
Department of Space, Andareeksha Bhavan
New BEL Road, Bangalore.

2. Joint Secretary to Govt. of India
Department of Space
Andareeksha Bhavan, New BEL Road
Bangalore.

3. The Director
Vikram Sarabhai Space Centre
Trivandrum.

Respondents.

[By advocate Mr.C.N.Radhakrishnan]

The application having been heard on 6th February, 2002,
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants have approached this Tribunal seeking the following reliefs:

(a) To direct the 1st respondent to give incentives/increments to all the employees of V.S.S.C., Department of Space with their scale of pay.

(b) To declare that the employees of V.S.S.C., Department of Space who have a scale of pay of Rs. 8000/- or less are also entitled for incentives/increments as is given in the same organisation having higher scale of pay.

(c) To quash Annexure-I order impugned in the OA to the extent of denying the benefits to employees having scale of pay of Rs. 8000/- or less.



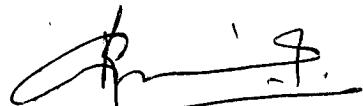
2. When the Original Application came up for consideration on date, learned counsel for the applicants submitted that as the respondents have granted the reliefs sought for by the applicants through this OA, this OA has become infructuous.

3. The above statement is recorded and the Original Application is dismissed as infructuous. No costs.

Dated 6th February, 2002.



K.V. SACHIDANANDAN
JUDICIAL MEMBER



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

aa.